

(b) No, Sir.

(c) Does not arise.

[English]

**'Goods Held in Trust' System  
in HMT**

2012. SHRI TARIT BARAN  
TOPDAR : Will the PRIME MINISTER be  
pleased to state :

(a) whether the management of the  
Hindustan Machine Tools Limited is follow-  
ing the practice of showing false sales through  
Goods Held in Trust (GHIT) System;

(b) whether this GHIT is not an actual  
sale but only a book entry to inflate sales;

(c) if so, the facts in this regard:

(d) whether the Government propose  
to order a thorough inquiry in the matter; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE  
MINISTRY OF INDUSTRY (DEPARTMENT  
OF INDUSTRIAL DEVELOPMENT AND  
DEPARTMENT OF HEAVY INDUSTRY)  
(SHRIMATI KRISHNA SAHI) : (a) to (e)  
HMT had been giving clean credit on watch  
sales to its dealers; but with the increase in  
the volume of sales and consequent risk  
factor, the company decided that instead of  
giving clean credit, the goods be kept in its  
custody as Goods Held in Trust. Proper  
acknowledgment is obtained from the dealer  
alongwith a letter authorising the company  
to keep such goods in trust. This type of  
transactions are considered as sales under  
the provisions of Sales of Goods Act.

**Setting up of an army firing range  
in Palamau, Bihar**

2013. DR. SUDHIR RAY :  
SHRI CHITTA BASU :

Will the PRIME MINISTER be pleased  
to state :

(a) whether an army filed firing range  
is proposed to be set up in the Palamau  
district of Bihar;

(b) if so, the details thereof;

(c) whether the tribals of nearly 120  
villages are likely to be displaced there from;  
and

(d) if so, the details of the action plan  
for rehabilitation of the oustees?

THE MINISTER OF STATE IN THE  
MINISTRY OF DEFENCE (SHRI  
MALLIKARJUN) : (a) to (d) Though there is  
no proposal for setting up a field firing range  
in addition to the one in Palamau district in  
Bihar (in use by Army since 1956), a deci-  
sion was taken to acquire part of the land in  
this range to prevent loss of training time of  
the Army, due to the practice of issuing short  
term notifications by the State Government.  
It is absolutely necessary for the Army to  
have a range in the Eastern part of the  
country so that large scale Army movement  
is avoided.

An effort has been made to keep the  
displacement of population to the minimum.  
The local population which will be displaced,  
will be paid compensation in lumpsum, as  
per prescribed rates, which would help them  
in their resettlement elsewhere.

[Translation]

**Retrenchment in Employees of Public Sector Undertakings**

2014. SHRI RAJENDRA KUMAR SHARMA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have issued directives to all the Public Sector Undertakings to retrench the surplus employees to improve the working of public sector units ;

(b) if so, the number of surplus employees so retrenched in public sector undertakings of Uttar Pradesh; and

(c) the number of undertakings in Uttar Pradesh where voluntary retirement scheme has been implemented?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) No, Sir.

(b) Does not arise

(c) As per the information available 8 Central Public Sector Undertakings in Uttar Pradesh have implemented the voluntary retirement scheme.

[English]

**Launch of PSLVs**

2015. SHRI RAJNATH SONKAR SHASTRI : Will the PRIME MINISTER be pleased to state:

(a) the number of Polar Satellite Launch

Vehicles (PSLVs) launched by the country so far;

(b) the details of each satellite including the dates of its launch;

(c) the details of the launches which were successful and the reasons for the unsuccessful launches;

(d) whether the reasons for the unsuccessful launches have been enquired into and remedial steps taken;

(e) if so, the details thereof; and

(f) the total amount spent on each of the PSLVs?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) So far only one flight of the Polar Satellite Launch Vehicle (PSLV) has taken place.

(b) the first development flight of PSLV (PSLV-D1) carrying Indian Remote Sensing (IRS-1E) Satellite took place on September 20, 1993. IRS-1E weighed 846 kg. and was a refurbished engineering model of IRS-1A Satellite and carried two payloads viz. a LISS-1 Camera and MEOSS payload for remote sensing. However, the satellite could not be orbited due to launch vehicle failure.

(c) to (e) While almost all the systems of PSLV for the first development flight have worked satisfactorily till the end of second stage, the disturbances caused during the separation of the second stage from the third stage coupled with a software error under large pitch error conditions in the